

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 925/2026

MANSI JAIN & ANR.

Petitioner(s)

VERSUS

HIGH COURT OF GUJARAT

Respondent(s)

(IA No. 219350/2026 - GRANT OF INTERIM RELIEF)

Date : 07-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANAFor Petitioner(s) :Mr. Prashant Bhushan, AOR
Ms. Alice Raj, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice, returnable on 01.10.2026.
2. The original record of the interviews be produced.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI DILEEP KUMAR)
DY. REGISTRAR